

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.09.2020

THROUGH VIDEO CONFERENCING

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 178/BB/2020	For admission	Sec 9 of I&B code 2016	Winlead(HK) Cable & Wire Products Co. Ltd	S SJayanthi	M/s Velankani Electronics Pvt Ltd	Ajay Kumar M

ADVOCATE FOR PETITIONER/s:

Shri. Nityananda

Mr. Ajay Kumar M

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Shri Nityananda, Learned Counsel for the Petitioner and Mr. Ajay Kumar, Learned Counsel for the Respondent through Video Conference. Post the case on 09.10.2020.

[Signature]

MEMBER (T)

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MEMBER (J)

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10/10/2020